

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Comp. App. (AT) (Insolvency) No. 770 of 2020**

**IN THE MATTER OF:**

**Manoj Jayaswal**

**...Appellant**

**Versus**

**Punjab Nation Bank & Anr.**

**...Respondents**

**Present:**

**For Appellant :**

**Mr. Abhijeet Sinha, Mr. Sandeep Bajaj, Mr. Soayib Qureshi and Mr. Devansh Jain, Advocates**

**For Respondents:**

**Ms. Aarti Singh, Mr. Aakashdeep Singh and Mr. Basant Pal Singh, Advocates for R-1**

**Mr. Rishav Banerjee, Mr. Pratik Mukhopadhyay and Mr. Saptarshi Mandal, Advocates for R-2**

**ORDER**

**(Through Virtual Mode)**

**15.10.2020** Ms. Aarti Singh, Advocate appears on behalf of Respondent No. 1. Mr. Rishav Banerjee, Advocate appears on behalf of Respondent No.2. Thus service is complete. Respondents may file their reply-affidavits along with their Vakalatnama within two weeks. Rejoinder, if any, may be filed by the Appellant within two weeks thereof. Parties may also file their written submissions, not exceeding three pages supported by the relevant case laws, along with their pleadings.

List the appeal 'for Admission (After Notice)' on **2<sup>nd</sup> December, 2020**.

The interim directions to be continued.

**[ Justice Bansi Lal Bhat ]**  
**Acting Chairperson)**

**[ Dr. Ashok Kumar Mishra ]**  
**Member (Technical)**

**[ Dr. Alok Srivastava ]**  
**Member (Technical)**